COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 195 OF 2016

Dated: 10th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GMR Karmalanga Energy Ltd. & Anr.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Mr. Yashaswi Kant

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. Aditya Singh h/f

Mr. G. Umapathy for R. 2 & 4

Mr. Ravi Kishore

Mr. Gautam Kumar for R.5

Mr. R.B. Sharma for R.6 to 9

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.12.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/kt